



\$~20 to 35

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 4384/2020 & CM APPL.15780/20220**

**COL. LAXMI NARAYAN (RETD.) & ORS. .... Petitioners**

Through: Mr. Gautam Swarup, Mr. Ankur Das,  
Mr. Gunjan Jindal, Mr. Kartikey  
Jaiswal, Advs.

versus

**COAL INDIA LIMITED & ORS. .... Respondents**

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.  
Mr. Kirtiman Singh, CGSC, Mr.  
Waize Ali Noor, Ms. Kunjala  
Bhardwaj, Ms. Shreya V. Mehra,  
Mr. Madhav Bajaj, Mr. Yash  
Upadhyay, Ms. Vidhi Jain & Ms.  
Durgeshnandini, Advocates for UOI.  
(M: 9599935943)

(21)

WITH

+ **W.P.(C) 5236/2020 & CM APPLs.18871/2020, 22001/2021,  
9433/2022, 25270/2022, 39818/2022**

**IB LOGISTICS PRIVATE LIMITED .... Petitioner**

Through: Mr. Gopal Jain, Sr. Adv. with Ms.  
Shweta Bharti, Mr. Manoj Kumar,  
Mr. Shantanu Malik, Mr. JK  
Chaudhary, Mr. Sumit Malhotra &  
Ms. Yashodhara, Advocates. (M:  
9811036846)

versus

**COAL INDIA LIMITED & ORS. .... Respondent**

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta

*W.P.(C) 4384/2020 & connected matters*

*Page 1 of 7*



Mahajan, Mr. Salvador Santosh Rebello & Mr. Mohit Choubey, Advs. for R-1 & 2.

Mr. Kirtiman Singh, CGSC, Mr. Waize Ali Noor, Ms. Kunjala Bhardwaj, Ms. Shreya V. Mehra, Mr. Madhav Bajaj, Mr. Yash Upadhyay, Ms. Vidhi Jain & Ms. Durgeshnandini, Advocates for UOI.

(22)  
+

WITH  
**W.P.(C) 5470/2020 & CM APPL.19719/2020**

LN LOGISTICS PRIVATE LIMITED ..... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv. with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello & Mr. Mohit Choubey, Advs. for R-1 & 2.

Mr. Kirtiman Singh, CGSC, Mr. Waize Ali Noor, Ms. Kunjala Bhardwaj, Ms. Shreya V. Mehra, Mr. Madhav Bajaj, Mr. Yash Upadhyay, Ms. Vidhi Jain & Ms. Durgeshnandini, Advocates for UOI.

(23)  
+

WITH  
**W.P.(C) 5237/2020 & CM APPL.18873/2020**

COL. YASHPAL SINGH SINDHU RETD & ORS..... Petitioners

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv. with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello & Mr. Mohit Choubey, Advs. for R-1 & 2.



Mr. Kirtiman Singh, CGSC, Mr. Waize Ali Noor, Ms. Kunjala Bhardwaj, Ms. Shreya V. Mehra, Mr. Madhav Bajaj, Mr. Yash Upadhyay, Ms. Vidhi Jain & Ms. Durgeshnandini, Advocates for UOI.

(24)

WITH

+

**W.P.(C) 3503/2021 & CM APPL.10601/2021**

MAHESHANAND LOGISTICS PRIVATE LIMITED..... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv. with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello & Mr. Mohit Choubey, Advs. for R-1 & 2.

Mr. Anurag Ahluwalia, CGSC for R-3 & 5.

(25)

WITH

+

**W.P.(C) 4747/2021 & CM APPL.14626/2021**

M/S EIGHT STAR LOGISTICS PVT LTD ..... Petitioner

Through: Mr R Balasubramanian, Sr. Adv. with Mr Santosh Kumar Pandey Advocate. (M: 9871206374)

versus

COAL INDIA LTD AND ORS ..... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv. with Dr. Harsh Pathak, Mrs. Shaveta Mahajan, Mr. Salvador Santosh Rebello & Mr. Mohit Choubey, Advs. for R-1 & 2.

Mr Vikram Jetly CGSC with Ms Shreya Jetly Adv, for R-3 & 4. (M: 9811157321)

(26)

WITH

+

**W.P.(C) 5493/2021 & CM APPL.17029/2021**

*W.P.(C) 4384/2020 & connected matters*

*Page 3 of 7*



SERENDIPITY MOVERS PVT LTD ..... Petitioner

Through: None.

versus

COAL INDIA LTD AND ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.

(27)

WITH

+

**W.P.(C) 5595/2021 & CM APPL.17441/2021**

RM3D MINING AND LOGISTICS PVT LTD ..... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.

Mr. Kirtiman Singh, CGSC, Mr.  
Waize Ali Noor, Ms. Kunjala  
Bhardwaj, Ms. Shreya V. Mehra,  
Mr. Madhav Bajaj, Mr. Yash  
Upadhyay, Ms. Vidhi Jain & Ms.  
Durgeshnandini, Advocates for UOI.

(28)

WITH

+

**W.P.(C) 5606/2021 & CM APPL.17468/2021**

LANCER LOGISTICS PRIVATE LIMITED ..... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.



(29)  
+

WITH  
**W.P.(C) 6173/2021 & CM APPL.19564/2021**

TAKSALI LOGISTICS PRIVATE LIMITED ..... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.

Ms. Bharathi Raju, Sr. Panel Counsel  
with Mr. Rohit Singh, Advocate for  
R-2. (M:9868895906)

(30)  
+

WITH  
**W.P.(C) 6182/2021 & CM APPL.19579/2021**

BABYLON LOGISTIC PRIVATE LIMITED ..... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.

(31)  
+

WITH  
**W.P.(C) 6194/2021 & CM APPLs.19626/2021, 4991-93/2023**

PENTANE LOGISTICS PRIVATE LIMITED ..... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondent

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.

(32)

WITH

*W.P.(C) 4384/2020 & connected matters*

*Page 5 of 7*



+ **W.P.(C) 8228/2021 & CM APPL.25519/2021**

RAJRA INTERNATIONAL PVT LTD AND ANR..... Petitioners

Through: None.

versus

UNION OF INDIA AND ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Adv.  
for R-1 & 2.

(33)

WITH

+ **W.P.(C) 9281/2021 & CM APPLs.28857-58/2021**

M/S TRISPACE LOGISTICS PVT. LTD. .... Petitioner

Through: None.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Adv.  
for R-1 & 2.

(34)

WITH

+ **W.P.(C) 10123/2021 & CM APPL.31231/2021**

M/S DPS LOGISTICS PVT. LTD. .... Petitioner

Through: Mr. Mohit Sharma, Advocate.

versus

COAL INDIA LIMITED & ORS. .... Respondents

Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Adv.  
for R-1 & 2.

(35)

AND

+ **W.P.(C) 14675/2022 & CM APPLs.44975/2022, 44977/2022**

ROPAS LOGISTICS PRIVATE LIMITED .... Petitioner

Through: None.



versus  
COAL INDIA LIMITED & ORS. .... Respondents  
Through: Mr. Atmaram N. S. Nadkarni Sr. Adv.  
with Dr. Harsh Pathak, Mrs. Shaveta  
Mahajan, Mr. Salvador Santosh  
Rebello & Mr. Mohit Choubey, Advs.  
for R-1 & 2.  
Mr. Apoorv Kurup & Ms. Aparna  
Arun, Advocates for R-3 to 5. (M:  
7903387807)

**CORAM:**  
**JUSTICE PRATHIBA M. SINGH**

**ORDER**  
% **13.02.2023**

1. This hearing has been done through hybrid mode.
2. Let the pleadings in these matters be completed. Let the replies be filed within 4 weeks. Rejoinder thereto within 4 weeks thereafter.
3. List before the Registrar on 11<sup>th</sup> April, 2023 for completion of pleadings.
4. List before the Court on 19<sup>th</sup> July, 2023.
5. Interim order to continue.

**PRATHIBA M. SINGH, J.**

**FEBRUARY 13, 2023/dk**